

# HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

To

The All Principal District & Session Judges,  
State of J&K,

NO:- 5929-314/STB Dated:- 08.03.2019

Subject :- Information regarding pendency of cases under the Jammu and Kashmir Water Resources (Regulation and Management) Act, 2010.

Sir,

As desired, you are requested to furnish the information of your court and courts Subordinate to your court (consolidated) regarding the following question :-

S.No	Question	Pendency of cases as on 01.03.2019
1.	Pendency of cases under the Jammu and Kashmir Water Resources (Regulation and Management) Act, 2010.	

The requisite information may be furnished to the office by or before **13.03.2019** positively through e.mail/telefax No. **0191-2539896** so that the same is forwarded to the concerned quarter .

Yours faithfully,

  
Officer Incharge  
Statistical Section

NO:- 5929-314/STB Dt:- 08.03.2019

Copy forwarded to Incharge NIC High Court of J&K, Jammu for uploading the same on the High Court web site.

  
Officer Incharge  
Statistical Section